## THE ORISSA



# **GAZETTE**

### PUBLISHED BY AUTHORITY

No. 8

CUTTACK, FRIDAY, JULY 23, 1943

SEPARATE PACING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

## PART VIII Sale Notices of the Forest Department

NOTICE OF SALE OF FOREST-PRODUCE IN BARAPAHAR FOREST DIVISION, ORISSA

#### Part |

List of timbers and other forest-produce as listed in the attached statement for the season 1943.44.

To be sold by public auction, at Divisional Forest Office, Barapahar, Sambalpur, on the 20th and 21st August 1943, from 11 A. M. to 4 P. M. each day.

NOTE—The sale of lots listed in the attached statement is subject to the special conditions published in Part II of this notice and those mentioned in the agreement forms and in the general conditions of sale. The successful bidders shall also be bound by the Orissa Forest Contract Rules.

#### LIST OF ABBREVIATIONS

N .-- Normal or sound

D.—Defective or not sound

### SPECIAL CONDITIONS FOR SALE, BARAPAHAR DIVISION

#### Part II

- 1. Bamboos and Khair (Acacia catechu) shall not be allowed to be felled, extracted or sold from the coppice coupes of the year by the coppice coupe contractors.
- 2. Divisional Forest Officer, Barapahar Division reserves the right of altering dates of payment of any instalment as mentioned in Part III in the case of any coupe.
- 3. Debries, i.e., small wood should be piled closely between the lines pegged to a height of 2½ and a width

of 3' for rab sowing. The names of coupes in which this collection will be required to be done by the purchaser of the coupe together with the length of line over which such debris is to be collected are noted below—

Lakhanpur Range .	•	Dechua C. C. 21 Karla C. C. 23 Kurumkail C. C. 23	٠.	1,000 2,000 1,000	Rft.
Bargarh Range	•	Kudopali C. C. 2 Malaikhaman C. C. 23	 3	300 500	,
Bhatli Range	• •	Dekhulia C. C 23 Kumbho C. C. 23 Jagatipali C. C. 23 Kulhairkhol C. C. 23	::	1,000 500 2,000 1,000	. ,,
Kamgaon Range		Uderbhadri C. C. 23	٠.	500	,,

- 4. Ordinarily no extension of time for working the coupe will be allowed.
- 5. For further particulars reference may be made to the Divisional Forest Officer, Barapahar Division, P. O. Sambalpur.
- 6. The lessee shall be bound to supply within the time as will be specified by the Divisional Forest Officer from the trees purchased by him, such timber as may be specified by the Divisional Forest Officer, to be required for war purpose, the supply to be made at such Railway or other depot as the Divisional Forest Officer, may decide. Payment for such timber will be made at rates fixed by the Supply Department, provided the Divisional Forest Officer may infulfilment of a contract undertaken by the Forest Department require the lessee to supply such timber to the Forest Department at a rate of one anna in the rupee less than the rate fixed by the Supply Department.

A. L. BANERJI Divisional Forest Officer, Barapahar Division

SAMBALPUR: 13th July 1943